**PCI Limited** **Annexure -7**

**Date of Commencement of CIRP - 25.04.2025 (Copy of order received on 29.04.2025)**

**List of Operational Creditors (Government Dues) as on 20.02.2026** **Amount in Rs.**

| S. No. | Details of Claimant | | Details of Claim Received | | | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of Claim Not Admitted | Amount of Claim Under-verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of Receipt | Principle | Interest | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount Covered by Security Interest | Amount Covered by Guarantee | Whether related party? | % of Voting Share in CoC, if applicable | | | | | |
| 1 | Employee State Insurance Corporation (ESIC) | | 01-08-25 | 208,906 | 476,990 | 685,896 | 685,896 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | |
| 2 | Employees Provident Fund Organization (EPFO) | | 24-12-25 | 706,317 | 9,898,053 | 10,604,370 | 1 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 10,604,369 | 0 | Appeal has been filed by CD before CGIT and the same is pending for adjudication |
| **Total** | | | | | | **11,290,266** | **685,897** | | | | | | | | **10,604,369** | **0** | |

**Note : CD has preferred statutory appeals against the assessment orders passed by the EPFO. RP observed that the same is sub-judice and accordingly accepted the claims of EPFO as contingent claim of Rs.1/-.**